

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 936 of 2020

IN THE MATTER OF:

BDH Industries Ltd.

...Appellant

Versus

Mars Remedies Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Kairav Trivedi (PCA)

For Respondent: MS Vishnu Sankar, Advocate.

ORDER
(Virtual Mode)

10.02.2021 Learned Counsel for Respondent seeks time as arguing counsel is not available. Parties may file brief 'Written-Submissions' not more than three pages and 'Copies of Judgments' on which, parties want to refer and rely on, within a week.

List the Appeal 'For Admission (After Notice)' Hearing on **10th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./md/